

where there seems to be a larger number of nurses.

Shri Karmarkar: I have not got the list of newspapers with me in which we have advertised, but so far as the information is with me, we have made all possible efforts in the matter.

Shri Hem Barua: One question, Sir.

Mr. Speaker: Let me finish at least a few questions

Shri Hem Barua: It will be finished today.

Mr. Speaker: I am not sure.

Paradip Port

*1851. **Shri Panigrahi:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1082 on the 17th December, 1958 and state:

(a) whether the Orissa Government had asked for additional financial assistance from the Centre for developing Paradip Port in Orissa;

(b) if so, whether the Central Government has agreed to advance additional financial assistance for this purpose; and

(c) if so, the additional amount agreed to?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) and (c). A loan of Rs. 14,96,600 has been advanced during the year 1958-59.

Shri Panigrahi: What is the total amount of loan so far advanced for the improvement of the Paradip port to the Government of Orissa?

Shri Raj Bahadur: In the First Plan period, a loan of Rs. 7.3 lakhs was given to the Orissa Government on certain conditions. In the year 1957-58 only a demand of Rs. 4.25 lakhs was made which was granted in January 1958. This year, 1958-59, a demand for Rs. 26 lakhs was made,

out of which Rs. 14,96,600 has been advanced as loan.

Shri Panigrahi: May I know whether the Government of Orissa asked for an amount of Rs. 70 lakhs as loan for this port and the proposal was submitted before the National Harbour Board.

Shri Raj Bahadur: The information at my disposal shows that they required a loan of Rs. 26,13,628; their letter of request for Rs. 15 lakhs was received only about the 10th December 1958, and I cannot say anything about a demand being made to the extent of Rs. 70 lakhs.

Shri Panigrahi: May I submit for your information, Sir, that in answer to another question, the hon. Minister had stated that the Government of Orissa had submitted a memorandum to the National Harbour Board in which they had indicated that a provision of Rs. 70 lakhs would be required for the improvement of the Paradip port but the hon. Minister now says he is not in possession of any such information.

Shri Raj Bahadur: I think the hon. Member is very well aware of the difference between the National Harbour Board and the Government. I am speaking of the Government. The demand made to the Government is what I just now indicated. I am not quite sure of the demand made to the National Harbour Board.

Locomotives

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*1852. { **Shri Rameshwar Tantia:**
Shri Ram Krishan Gupta:

Will the Minister of Railways be pleased to state:

(a) whether any target for the indigenous production of locomotives during the Second Five Year Plan period was fixed;

(b) to what extent the target has been achieved upto December, 1958;